

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2017
IA(I.B.C)/1484(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	GUJRAT NRE COKE LTD.
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Sumit Binani] Liq-in person

ORDER

1. Ld. Liquidator-in-person present.
2. **IA(I.B.C)/1484(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 26th Progress Report, which is placed at page 13 onwards of the application. This application is supported by an affidavit which is placed at page 33 to 37 of the application. This, 26th Progress Report is taken on record and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**